

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.403
IB/284/(PB)/2021

IN THE MATTER OF:

Vivek Khanna & Ors.

...

Applicant

Versus

Spaze Towers Pvt. Ltd.

...

Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 20.12.2022

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Piyush Singh, Adv., Mr. Akshay
Srivastava, Adv. & Ms. Riddhi Jain, Adv.
For the Respondent :

ORDER

Heard the submissions made by the Ld. Counsels for both the parties. Let this matter be posted on **16.01.2023** for arguments.

-Sd-

DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

- Sd -

P.S.N. PRASAD,
MEMBER (JUDICIAL)